

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2109-JK (LD) of 2022
DATED:- 22 - 04 - 2022

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

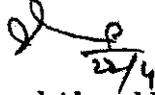
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 22.04..2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Industries and Commerce Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No.2109-JK(LD) of 2022 dated 22.04.2022

S No.	Title of the Case	OIC
1	WP(C) No. 186/2022 titled JK Enterprises Vs J&K Small Scale Industries Corporation Ltd and Ors	Mr. Prem Singh, JKAS General Manager, DIC Kathua
2	WP(C) No. 124/2022 titled M/s Atul Industries V/s J&K Small Scale Industries Corporation Ltd and Ors	
3	WP(C) No. 13/2022 titled J.P Industries Corporation Ltd and Ors	
4	WP(C) No. ---/2022 titled M.G Industries Vs UT of J&K and Ors	Mr. Subha Mehta, JKAS General manager, DIC, Jammu
5	CCP(S) No. 62/2022 in WP(C) No. 2328/2021 titled Balbir Singh & Ors V. Mr. Atal Dulloo & Ors	Mr. Hashmat Ali Yattoo, JKAS Managing Director J&K State Handicrafts & Handloom Development Corporation

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